HIGH COURT OF MANIPUR

AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF <u>MAIN CASES</u> IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2020

HIGH COURT OF MANIPUR

Opening Balance		Institution during the month			Disposal during the month			Closing balance at the end of the month			
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2284	183	2467	131	10	141	138	7	145	2277	186	2463

more	Disposal of cases which are more than 5 years old during the month		Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
1	1	2	76	11	87	1	0	1	22	17	39

SUBORDINATE COURTS OF MANIPUR

(Opening Balance		Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3884	2529	6413	238	193	431	225	192	417	3897	2530	6427

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
36	11	47	829	291	1120	8	1	9	147	196	343

SUPERINTENDENT: STATEMENT

REGISTRAR (JUDL.)